

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/74 & 75/CAA/2017

PETITION NUMBER :

NAME OF THE TRANSFEROR : A PLUS EDUCATION SOLUTIONS PVT LTD

NAME OF THE TRANSFERRE : INDIACAN EDUCATION PVT LTD

UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
1.	PAWAN JHABRAH for HARISHANKARMANI	Counsel for Applicant	K. P. Jhabrah

ORDER

Counsel for applicant present. The matter is posted for arguments. Put up on
12.07.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)

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